

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102 ✓

C.P. (I.B) No.339/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2ND AUGUST, 2018, 10:30 A.M.

Name of the Company	Tavrida Electric A.G-Vs- Tavrida Electric India Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ANIRBAN KAY	} Advocate	Operational Creditor	Anirban Kay 2/8/18
PIYUSH AURAWAL			
AREEZ QAZDAR			
NUPUR CHOU DHURI		Corporate Debtor	Nupur Chaudhuri 2/8/18.
PRACTICING COMPANY SECRETARY			

ORDER

Ld. Counsel for Corporate Debtor and Operational Creditor is present.

Ld. Counsel for the Operational Creditor has filed rejoinder.

For hearing, list it on 04/09/2018.

Sd
(Jinan K.R.)
Member (J)